

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1958-JK (LD) of 2024

DATED:- 20 - 02 - 2024

Sanction is hereby accorded to the appointment of Officer's Public Works Department.(R&B) as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 20 - 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.1958 -JK(LD) of 2024 dated 20.02.2024

Sr. No	Title of the Case	OIC
1	TA No. 665/2022 in SWP 1875/2017, titled Amit Rajan V/s UT of J&K and others.	Namrita Wanchoo Under Secretary to Government, PWD
2	Contempt No. 66/2019, in SWP No. 1338/2018 titled Mushtaq Ahmad & Ors V/s Khurshid Ahmad & Ors.	
3	Contempt no . 214/2023 in OWP No. 631/2016 Abdul Hafiz Wani V/s UT of J&k and others	Shri Manoj Kumar, Executive Engineer PW(R&B) Division Doda
4	WP(C) No. /2024 titled M/s Unique Group of Engineers V/s UT of J&K and others.	Sh. Rajinder Kumar, Executive Engineer, PWD (R&B) Division Bhaderwah

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